

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.02.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
2.	Comp. App. (AT) (Ins) No. 162 of 2021	Monoranjan Roy Vs. Bengal Polypet & Ors.	Abhijit Bhattacharyya	Nandini Sen-R2 Binay Kr. Singhani Vikrant N. Goya-R5 Kanishk Khetan-R7

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani- R1
4.	Comp. App. (AT) (Ins) No. 176 of 2022	Karveer Nivasini Engineers & Suppliers Vs. Popular Steel Works and Agricultural Implements Pvt. Ltd.	Jasmeet Singh	
5.	Comp. App. (AT) (Ins) No. 177 of 2022	IndusInd Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rubina Khan	
6.	Comp. App. (AT) (Ins) No. 178 of 2022	Volkswagen Finance Pvt Ltd. Vs. Rishabh Chand Lodha (Liquidator of FLPL Logistics Ltd.)	Vardhman Kaushik	
7.	Comp. App. (AT) (Ins) No. 179 of 2022	Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	

8.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta	U.N.Singh	Abhishek Anand
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 928 of 2021	Mahadev Prasad Jhavar Vs. Agarwal Polysacks Ltd. & Anr.	Yash Sharma	Manish Paliwal Vikas Kumar-R1 Jitendra Lohia-R2
10.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	
11.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2
12.	Comp. App. (AT) (Ins) No. 1047 of 2021	Stup Consultants Pvt. Ltd. Vs. Vardhman Ifradevelopers Pvt. ITd.	Krishna M. Menon	Prashant Katara
13.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors. With	Devul Dighe	Rushabh Shah-R2
14.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
15.	Comp. App. (AT) (Ins) No. 49 of 2022 & I.A. No. 463 of 2022	Manish Jain Vs. Rakesh Bhatia	Manan Batra	Sunder Khatri
16.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee

For Hearing

17.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
18.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhotia. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
19.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar
20.	Comp. App. (AT) (Ins) No. 222 of 2021 & I.A. No. 1819 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal

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By order of Hon'ble Chairperson
-sd/-
Registrar